

S.O. 45(1)

36

131

NO. 42017/1/82-ADM.II
Government of India
Ministry of Law, Justice & Company Affairs,
Department of Company Affairs,
Bhastri Bhavan, 5th floor, 'A' Wing,
Dr. Rajendra Prasad Road.

New Delhi, the 24.2.78

To,

The Regional Director,
Company Law Board,
Bombay/Calcutta/Koera/Kanpur,

SUB: Absorption of Company Paid Staff of the offices
of Official Liquidators against Group 'C' posts
in the subordinate offices of the Department of
Company Affairs.

Sir,

I am directed to refer to this Department letter
No. 4-42017/18/77-ADM.II dated 27.11.1978 according to
which 50% of vacant Group 'C' posts in the subordinate
offices under this Department were to be filled by Company
Paid Staff who were in position as on 31.3.1978. It has
now been decided that in future no representative of the
Staff Selection Commission need be associated with the
meetings of the Selection Committee. In this place an
officer of suitable rank from outside the Department may
be included in the Selection Committee. An officer bel-
onging to SC/ST may also be included in the Selection
Committee. In view of this paragraph 1(iii) of this Deptt.
letter of 27.11.1978 stands modified to the extent indi-
cated above.

2. In modification of this Deptt. letter No. 4-42017/8/
81-ADM.II dated 18.1.1983 it has been decided that fresh
panels may be drawn up till all the eligible Company Paid
Staff as on 31.3.1978 are absorbed into Govt. Service.

3. The names of the Company Paid Staff together with
their details, particulars expounded by the Selection
Committee for regularisation may be forwarded to the Deptt.
(in duplicate) for onward transmission to the Staff Self
Selection Commission for their formal approval. While seek-
ing formal approval the total number of Company Paid Staff
are still left may also be indicated.

Yours faithfully,

Sd/-

(G. Venkatarani)
Under Secretary to the Govt. of India.

32

132

- 2 -

Copy to :-

- ✓ 1. Member, Company Law Board Bench, Bombay/Calcutta.
- ✓ 2. Addl. Director of Inspection and Investigation, Madras.
- ✓ 3. Chairman, Staff Selection Commission with reference to their letter No.1/6/78-88 dt. 29.11.1983.

P. 13/11/83

R

(G. Venkatarani)
Under Secretary to the Govt. of India.

*h
24/11/83*

QC